

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

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BENCH-II

C.P(IB) No.446/KB/2017
CA(IB) No.584/KB/2018
CA (IB) No. 713/KB/2018
CA (IB) No. 714/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company		Shreeshyam Metaliks Pvt.Ltd.-Vs-Concast Steel & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Rajashree Dutta	MSTC	
2.	Rahul Arddy	Adv.	Rahul Arddy 7/9/18

Rooja Chakrabarti, Adv Resolution Professional
7/9/18

Satadeep Bhattacharya

ORDER

Main CP (IB) No.446/KB/2017 is already reserved for order. In CA (IB) No.584/KB/2018, Ld. Counsel appears for the applicant. Reply is filed. CA (IB) No.713/KB/2018 is filed by MSTC Ltd. Ld. Counsel for the respondent seeks time to file rejoinder. It is to be filed within two weeks. RP has already filed reply. All the CA (IB)s to come up for further consideration on 03.10.2018.

List the matters on 03.10.2018.

(M. B. Gosavi)
Member(J)